# GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:1005 ANSWERED ON:05.08.2011 WIND ENERGY

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#### Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the status of wind energy production in the country;
- (b) the details of location selected for the setting up of wind power projects in the country, State-wise;
- (c) whether the Government propose to bring out a comprehensive law providing for adequate transmission, infrastructure, long-term renewable energy generation targets and a centralized regulatory authority for sustained growth of wind energy sector in country;
- (d) if so, the details thereof;
- (e) whether the Government proposes to grant certain incentives to private sector for increasing investments in this field; and
- (f) if so, the details thereof alongwith the steps taken by the Government to involve local population in the production of wind energy in the country?

# **Answer**

## THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a): (a) A total wind power capacity of 14550 MW has been installed in the country upto June 2011. The state-wise details are given at Annexure-I
- (b): Ministry has established 627 wind monitoring stations in the country through the Center for Wind Energy Technology (C-WET), Chennai for carrying out wind resource assessment. Out of these 627 stations, 233 locations have been found to be wind potential sites for setting up of wind power projects in the country. The State-wise details of potential locations are given at Annexure-II.
- c)&(d): Power is a concurrent subject, therefore, every State brings out its own policies regarding renewable energy including wind. However, Electricity Act 2003, the National Electricity Policy 2005 and the Tariff Policy 2006 of the Government contain enabling provisions for promotion of renewable energy in the country. Further, the Integrated Energy Policy of the Government has highlighted the need to increase the exploitation of renewable energy. The Central Electricity Regulatory Commission (CERC) has been providing necessary regulatory framework/guidelines for sustainable growth of wind energy sector in the country.
- (e)&(f): The Government is promoting wind power projects including those in the private sector by providing fiscal incentives such as 80% accelerated depreciation, concessional import duty on certain components of wind electric generators, excise duty exemption, 10 years tax holiday on income generated from wind power projects. Technical support including wind resource assessment to identify potential sites is provided by the Centre for Wind Energy Technology (C-WET), Chennai. This apart, preferential tariff is being provided in many States. Government has also introduced a Generation Based Incentive (GBI) scheme under which an incentive of Rs. 0.50/unit is provided to the projects which do not avail of accelerated depreciation benefit.

Most wind power projects in the country are set-up in the private sector. The private project developers involve the local population also in installation, operation and maintenance of these projects.

### ANNEXURE-I

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1005 FOR 05.08.2011

STATE-WISE WIND POWER INSTALLATIONS

Andhra Pradesh 198
Gujarat 2259
Karnataka 1728
Kerala 35
Madhya Pradesh 276
Maharashtra 2346
Rajasthan 1620
Tamil Nadu 6084
Others 4
Total 14550

### ANNEXURE-II

ANNEXURE- II REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1005 FOR 05.08.2011.

#### STATE-WISE WIND POTENTIAL LOCATIONS

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Sl.No. States No. of Wind Potential Sites
1. Tamil Nadu 45
2. Gujarat 40
3. Orissa 6
4. Maharashtra 39
5. Andhra Pradesh 32
6. Rajasthan 8
7 Lakshadweep 8
8. Karnataka 26
9. Kerala 17
10. Madhya Pradesh 7
11. West Bengal 1
12. Andaman & Nicobar Islands 2
13. Uttarakhand 1
14. Jammu & kashmir 1
Total 233
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